

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1863
ANSWERED ON:10.08.2006
PURCHASE OF CARS THROUGH CSD
Khanduri AVSM,Maj.Gen.(Retd.) Bhuwan Chandra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the ex-army officers have been allowed to purchase cars through CSD;
- (b) if so, whether the same facility is also being extended to the JCOs/NCOs as well;
- (c) if not, the reasons therefor;
- (d) whether the Government is contemplating to extend the said facility to all the ex-servicemen/officers also; and
- (e) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) Yes Sir. All retired officers of the Armed Forces are allowed to purchase cars from the Canteen Stores Department (CSD).
- (b) The facility is also available to serving Junior Commissioned Officers (JCOs). Serving Non-Commissioned Officers (NCOs) and retired JCOs are not entitled to this facility.
- (c) The facility has been extended to the serving/retired officers and serving JCOs on the basis of their purchasing power which is directly related to their pay structure and pension scales.
- (d) & (e): At present there is no proposal to extend the said facility to retired JCOs, serving/retired NCOs and equivalents in other Armed Forces.